

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.06.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.352/BB/2018	For admission	Sec 252	M/s Vijay Software Pvt Ltd	Heeravathi PCS	ROC	

SL. NAME (IN CAPITALS)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

**ORDER**

None present for the Petitioner. Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Counsel for the petitioner to collect the notice and serve it on ROC, Karnataka and file proof of service. Post the case on 24.07.2018.

  
Member(T)

Prema Murray – Steno

  
Member(J)